

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2039  
ANSWERED ON:04.12.2014  
CONSERVATION OF POWER  
Rajesh Shri M. B.

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has proposed any energy conservation measures to States for power utilisation;
- (b) if so, the details thereof;
- (c) the mechanism for monitoring the implementation of these measures;
- (d) whether the Government has ensured the practice of energy audit and if so, the details thereof; and
- (e) the measures taken/proposed to be taken by the Government to improve energy efficiency?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) : Yes, Madam.

(b) : Energy Conservation measures proposed to States are as follows:

- (i) Demonstration projects in electrical appliances on Demand Side Management (DSM) to conserve energy in various sectors like municipal, agriculture, households and Small & Medium Enterprises.
- (ii) Capacity building of State Designated Agencies & Distribution Companies.
- (iii) Energy Conservation Building Codes (ECBC) for commercial buildings.
- (iv) Reduction in specific energy consumption in energy intensive industries.

(c) : Mechanisms for monitoring implementation of energy conservation measures are:

- i. Submission of quarterly physical and financial progress reports on energy conservation by States to Bureau of Energy Efficiency (BEE).
- ii. Review meeting by Program Managers in Bureau of Energy Efficiency with State Designated Agencies.
- iii. Organization of workshops for review of implementation of energy efficiency measures.
- iv. Review and monitoring of the energy efficiency programmes in States by inter-ministerial Steering-cum-Monitoring Committees of Central Government.

(d) : Yes, Madam. The Government of India vide notification S.O. 1378

(E) dated 27th May, 2014 has made energy audit mandatory, by an accredited energy auditor, for all those energy intensive industries which are notified as designated consumers.

(e) : Ministry of Power and Bureau of Energy Efficiency (BEE) have taken following energy efficiency measures:

- i. Energy efficiency labeling for 19 appliances.
- ii. Fuel efficiency standard prescribed for passenger cars.
- iii. Energy Conservation Building Codes (ECBC) formulated for energy efficiency improvement in commercial buildings.
- iv. Demonstration projects on Demand Side Management (DSM) in Municipal, Household, Agriculture and Small & Medium

Enterprises (SME) sectors.

v. Specific energy consumption norms prescribed for energy intensive industries notified as designated consumers.

vi. Capacity building of State Designated Agencies and Distribution Companies for effective implementation of energy efficiency programmes.

vii. Enabling investments in energy efficiency projects through a special purpose joint venture company, Energy Efficiency Service Ltd. (EESL), on a performance linked repayment business model.